

and Siddha has been paying honorarium for routine work like preparation of non-practising allowance bills, service register, annual report of the Council translation of reports, etc.; and

(b) if so, what are the details of honorarium paid during the last two years together with the nature of work and the categories of employees who have received such honorarium?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Honorarium has been paid by the CCRAS for the work relating to preparation of arrears of non-practising allowance of a large number of officers covering a period about 10 years, for making up to date entries in the incompleated service books of a large number of employees for several years, Hindi translation of Annual report consisting of hundreds of pages, etc.

The details of the honorarium paid, as furnished by the CCRAS during 1983-84 and 1984-85 (upto August, 1984) for the preparation of NPA bills, Service Register (books) and Hindi translation of Annual Report are stated below:—

Category of work	Category of Employees to whom honorarium has been paid	Amount of honorarium paid.
NPA bills	Group—B	Rs. 559.00
	Group—C	Rs. 110.00
Service Register (Books)	Group—C	Rs. 400.00
Hindi Translation	Group—A	Rs. 1450.00

Penalising firms for manufacturing sub-standard drugs

2680. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have penalised M/s. Associated Pharma, Glaxo Lab. Ltd. and Lupin Lab.(P) Ltd. for manufacturing sub-standard drugs; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Information is being collected from Delhi Administration and Commissioner, Food & Drug Administration, Maharashtra, and will be laid on the Table of the Sabha.

Manufacture of Railway Wagons

2681. SHRI RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have placed orders with M/s. CIMMCO Ltd. for manufacture of Railway wagons at a higher rate even when the capacity of the Government run wagon manufacturing units is not fully utilised; and

(b) if so, what are the details thereof?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY): (a) No, Sir.

(b) Does not arise.

Reduction in Foodgrains Allocations to Arunachal Pradesh

2682. SHRIMATI OMEN MOYONG DEORI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Government of Arunachal Pradesh had been allotted 12,000 tonnes of foodgrains but the same had been reduced to 7,500 tonnes, then to 5,000 tonnes and further to 3,000 tones;

(b) whether the Central Government are aware that this drastic reduction will compel the Government of Arunachal Pradesh to close the air craft administrative centre for an indefinite period; and

(c) if so, what remedial action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) No, Sir, the al-

locations of foodgrains to Arunachal Pradesh during the years 1981 to 1984 (upto August, 1984) were as under:—

(In thousand tonnes)			
Year	Rice	Wheat (Public Distribution System)	Total
1981	38.2	4.2	42.4
1982	40.0	6.7	46.7
1983	35.63	16.87	52.50
1984 (Up to Aug.)	28.7	11.2	39.9

(b) and (c) Do not arise.

Dhamsiri Project

2683. SHRIMATI OMEN MOYONG DEORI: Will the Minister of IRRIGATION be pleased to state;

(a) whether it is a fact that the Dhamsiri irrigation hydel project is being constructed in Arunachal Pradesh which is going to submerge a large area of Arunachal Pradesh;

(b) whether the Assam Government has taken any permission from the Arunachal Pradesh Government;

(c) if not, what are the reasons for which the barrage is being constructed;

(d) whether the Assam Government has received any information regarding objection of such construction before finalising the boundary issue;

(e) if so, what are the reasons for continuing the construction; and

(f) whether the Central Government propose to take up the matter with the Assam Government and stop construction till proper agreement between the two Governments is reached?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) Dhamsiri Irrigation Project being executed by the Government of Assam, will not cause submergence of large area of Arunachal Pradesh. The water spread behind the bar-

rage is mostly confined within the river banks.

(b) to (d) The Government of Assam has obtained clearance from the Government of Arunachal Pradesh for commencing the work on the project. Subsequently Arunachal Pradesh intimated that the question of giving land to Assam for the proposed scheme would be examined after a decision on Assam—Arunachal Pradesh boundary is taken.

(e) and (f) Based on the earlier clearance by Arunachal Pradesh work on this project has been taken up. It may not be appropriate for the Centre to put a stop to the works. In view of small submergence and mostly confined to river banks it is expected that these issues will be sorted out by the States on bilateral basis.

Dihang and Subansiri Dam Projects

2684. SHRIMATI OMEN MOYONG DEORI: Will the Minister of IRRIGATION be pleased to state;

(a) whether it is a fact that the Dihang Dam Project and Subansiri Dam Project are going to submerge a large chunk of develop areas, including two District headquarters and several hundred villages, affecting one-sixth of the population of Arunachal Pradesh;

(b) whether the said projects are likely to create a problem for the local population and also affect the ecology to a great extent; and

(c) whether the Central Government propose to intervene in the matter immediately to stop or withdraw the investigation as per discussion held in Gauhati by the Union Irrigation Ministers with the Chief Minister of the North-Eastern States and commitment given by the Chief Minister of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) to (c) The Brahmaputra Board has identified Dihang and Subansiri dam projects as important components of the Master Plan for water resources development of the